## Artists' pension and welfare fund scheme in Telangana

1789. SHRI DEVENDER GOUD T.: Will the Minister of CULTURE be pleased to state:

- (a) the year-wise and district-wise details of applications under Artists' Pension and Welfare Fund Scheme pending before the Ministry from the State of Telangana over the last five years;
  - (b) the criteria adopted in selecting the artists for pension; and
- (c) how many times the Expert Committee will sit for consideration of applications in a year and how many times Expert Committee sat in the last five years, the year-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The year-wise and district-wise details of applications pending before the Ministry from the State of Telangana over the last five years are as under.

Year	District	No. of applications
2010-11	Nil	Nil
2011-12	Nil	Nil
2012-13	Nil	Nil
2013-14	Nil	Nil
2014-15	1. Khammam	17
	2. Mahabub Nagar	3
	3. Warangal	33
	4. Karimnagar	10
	5. Nalgonda	99
	6. Hyderabad	2
	7. Rangareddy	6
	8. Nizamabad	1
22	Total	171

- (b) The artists are selected for pension by the Expert Committee nominated by Ministry of Culture keeping in view the recommendations of the State Government/UT Administration, financial means and eminence of the applicants, subject to the availability of funds.
- (c) The Expert Committee normally sits for consideration of applications once in a year. The year-wise number of meetings of the Expert Committee held in the last 5 years is as under:-

Year	Number of Meetings of Expert Committee held
2010-11	1
2011-12	1
2012-13	1
2013-14	1
2014-15	1.